

AND CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF): (a) and (b) The quantum of wheat and rice required for the public distribu-

tion system by Orissa during the year 1932-83, the quantity allocated to, and lifted by the State Government are\* as under: —

(in 000 tonnes)

Month	Wheat			Rice		
	Demand	Allotment	Off-take	Demand	Allotment	Off-take
April, '82	10	7	8.0	..	..	..
May, '82	10	7	6.9	..	..	..
June, '82	10	7	7.1	50	5	..
July, '82	10	7	N.A.	50	10	N.A.

N.A.—Not available.

Ag regards sugar, the State-wise monthly quotas have been refused with effect from April, 1982 on the basis of 425 grams per capita availability with reference to population as on 1-3-81. The Government of Orissa is accordingly getting a monthly quota of 11,166 tonnes for distribution through fair price shops.

(c) Avocation of foodgrains to various States and Union Territories is made keeping in view the demand of States/Union Territories their respective, off-take, and also the availability of foodgrains in the Central pool.

#### Irregularities in Super Bazar, Connaught Circus

2897. SHRI F. M. KHAN: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that in Super Bazar, Connaught Circus, New Delhi some irregularities have been detected in the sale of free sugar sold through permits issued by Civil Supplies Department of Delhi Administration during the months of September, October and November, 1980;

(b) if so, what are the details thereof; "W"

(c) whether Government have made any enquiries or propose to hold departmental enquiry into these irregularities;

(d) if so, what action has been taken against the persons who are responsible for these irregularities; and

(e) if not, what are the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF): (a) No, Sir.

(b) to (e) Do not arise.

#### Meeting of the NCCF's Board of Directors

2898. SHRI ARVIND GANESH KULKARNI;

SHRI SHRIDHAR WASU-DEO DHABE:

Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that term of office of the Board of Directors of National Cooperative Consumer's Federation of India Limited expired on 30th June, 1982;